

POST OFFER PUBLIC ANNOUNCEMENT

for the attention of the Shareholders of

IID FORGINGS LIMITED

Registered Office: 302, Vikas, 11 Bank Street, Fort, Mumbai - 400 001.

The details subsequent to the Offer made vide Public Announcement dated **21 September 2005 ("PA")**, pursuant to the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereof, by **Mrs. Archana A Mittal** (the "**Acquirer**") to acquire up to 3,96,000 fully paid up equity /voting share capital representing 20% of the equity/ voting share capital of **IID Forgings Limited** at a price of Rs. 25.00 (Rupees Twenty Five only) per fully paid up equity share (the "**Offer Price**") payable in cash (the "**Offer**") are as under:

- 1 Name of the Target Company : IID FORGINGS LIMITED
- 2 Name of Acquirer(s), including PACs : MRS. ARCHANA A MITTAL
- 3 Name of Manager to the Offer : CHARTERED CAPITAL & INVESTMENT LIMITED
- 4 Name of the Registrar to the Offer, if any : BIGSHARE SERVICES PRIVATE LIMITED
- 5 Offer Details
 - a. Date of opening of the Offer : Wednesday, November 30, 2005
 - b. Date of closure of the Offer : Monday, December 19, 2005
- 6 Details of the acquisition

Sr.No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 25.00		Rs. 25.00	
2.	Share holding of Acquirer (No. & %) before Spot Delivery Transaction	Nil		Nil	
3.	Shares acquired through Spot Delivery Transaction (No. & %)	10,87,000 (54.90%)		10,87,000 (54.90%)	
4.	Shares acquired in the Open Offer	396000 20.00%		368220 18.60%	
5.	Size of the Open Offer (No of shares multiplied by Offer Price per share)	Rs.99,00,000.00		Rs.92,05,500.00	
6.	Shares acquired after Public Announcement but before 7 working days prior to closure date, if any (No. & %)				
	6.1 Price of the shares acquired	Not Applicable		Not Applicable	
	6.2 No of shares acquired	Not Applicable		Not Applicable	
	6.3 % of shares acquired	Not Applicable		Not Applicable	
7.	Post-Offer share holding of Acquirers (No. & %) (2+3+4+6)	1483000 74.90%		1455220 73.50%	
8.	Pre & Post-Offer share holding of Public (No. & %), (other than acquirer)	Pre Offer	Post Offer	Pre Offer	Post Offer
		402770	497000	402770	524780
		20.34%	25.10%	20.34%	26.50%

- 7 Status of escrow account, whether released or not : Not Released
- 8 Payment of interest, if any, to the shareholders along with details thereof : Not Applicable
- 9 Status of investor complaints received, if any : No Investor complaints have been received
- 10 The Acquirer Mrs. Archana A Mittal accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer as laid down in the SEBI (SAST) Regulations, 1997.
- 11 This Public Announcement would also be available on the SEBI website at <http://www.sebi.gov.in>
- 12 The payments to all the shareholders who validly tendered their shares in the Offer were dispatched on December 22, 2005
- 13 This Public Announcement is being issued on behalf of the Acquirer, Mrs. Archana A Mittal, residing at 62- A, Pedder Road, Mittal Bhawan, Mumbai - 400 026., by the Manager to the Offer, M/s Chartered Capital & Investment Limited.

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
 CHARTERED CAPITAL & INVESTMENT LIMITED Contact Person: Mr. Deepak Singhvi 301, Camy House, Cawasji Hormusji Street, Marine Lines, Mumbai - 400 002 Tel Nos.: 022-2200 4271 Fax No.: 022-2200 4273 Email: mumbai@charteredcapital.net	BIGSHARE SERVICES PRIVATE LIMITED Contact Person: Mr. Mahendra Gaur E-2, Ansa Industrial Estate, Sakivihar Road, Saki Naka, Andheri (E) Mumbai - 400 072. Tel Nos. : 022 - 2847 0652/53 Fax No.: 022 - 2847 5207 Email : bigshare@bom7.vsnl.net.in

Place : MUMBAI

Dated : December 22, 2005